

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated:20.09.2018

**ORDER NO. 208 OF 2018**

Hon'ble HOD is pleased to order the sitting commencing from **01/10/2018 to 02/11/2018** for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 01/10/2018 to 05/10/2018.	Customs, Excise and Service Tax Division Bench Matters.
	From 08/10/2018 to 19/10/2018.	Customs and Service Tax Division Bench Matters.
	From 22/10/2018 to 02/11/2018	Service Tax Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 08/10/2018 to 12/10/2018	Excise Division Bench Matters.
Hon'ble Sh. Ajay Sharma, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 15/10/2018 to 19/10/2018	Excise Division Bench Matters.
	From 22/10/2018 to 02/11/2018	Custom Division Bench Matters.
Hon'ble Dr. S. K. Pati, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 22/10/2018 to 26/10/2018	Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 29/10/2018 to 02/11/2018	Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 01/10/2018 to 12/10/2018	Single Member Matters
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 01/10/2018 to 12/10/2018	Single Member Matters
Hon'ble Dr. S. K. Pati, Member (Judicial)	From 15/10/2018 to 19/10/2018	Single Member Matters
	From 29/10/2018 to 02/11/2018	

Note:

- Whenever any Judicial Member who is a part of Division Bench, will be on leave or tour, Hon'ble Sh. Ajay Sharma, Member (Judicial) or Hon'ble Dr. S. K. Pati, Member (Judicial) whoever sitting in the Single Member Bench will be part of that Division Bench and Single Member cases listed before Hon'ble Sh. Ajay Sharma, Member (J) will be taken up by the other Single Member Bench, if available.
- In the event of leave or tour of any Member (Technical) the DB matters listed before that DB shall be taken up by the other available DB and the Member (J) who was a part of the earlier DB shall hear Single Member Bench Matters on those days.
- On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.

By order,

(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

20/09/18  
Dy.Registrar

**F.No. 01(03)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated:20.09.2018

**ORDER NO. 209 OF 2018**

Hon'ble HOD is pleased to modify the roster order no. 189 of 2018 for CESTAT, Mumbai for 25/09/2018 to the extent indicated below:-

On 25/09/2018 at 02.30 P.M. Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical) will hear the following part heard matters:-

**E/264/2010-MUM**

By order,



**(Bineesh Kumar K. S.)  
Registrar**

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**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 20.09.2018

**ORDER NO. 210 of 2018**

Hon'ble HOD is pleased to partially modify the sitting notified vide order no. 185 of 2018 for CESTAT Delhi to the extent indicated below:-

**From 26.09.2018 to 28.09.2018 at 10.30 a.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri Bijay Kumar, Member (T) will hear Customs, Excise & Service Tax Division Bench matters.

On this day, Hon'ble Ms. Rachna Gupta, Member (J) will also hear Single Member Bench matters, as notified.

By Order,



**(Bineesh Kumar K.S)**  
**Registrar**

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**Dy. Registrar**

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 20.09.2018

**ORDER NO. 211 of 2018**

Hon'ble HOD is pleased to partially modify the sitting notified vide **order no. 40 of 2018 for CESTAT Kolkata from 25.09.2018 onwards** till further orders to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri P.K. Choudhary, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T)	From 25.09.2018 onwards (except from 03.10.2018 to 05.10.2018)	All Division Bench matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order,



**(Bineesh Kumar K.S)**  
**Registrar**

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**Dy. Registrar**